## GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:2975 ANSWERED ON:10.02.2014 SPYING IN ARMED FORCES Siddeswara Shri Gowdar Mallikarjunappa

## Will the Minister of DEFENCE be pleased to state:

- (a) whether any spying activity has come to the notice of Government in the armed forces of India;
- (b) if so, the details thereof including the number of cases registered during the last two years and current year;
- (c) the action taken by the Government in this regard including the number of persons punished or arrested, etc;
- (d) whether the Government has found out the agencies involved in such spying activities; and
- (e) if so, the details thereof including the action taken against them?

## **Answer**

## MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (e): Yes, Madam. Three cases of alleged spying have been reported during the last two years and current year (2012 to 2014). Nine army personnel have been arrested in these cases. Appropriate action has been initiated against the accused as per the law and laid down procedure in this regard. The cases are at different stages of trial at Civil / Military courts. Some inimical intelligence agencies have been reported to be allegedly involved in the spying activities. Appropriate measures are concurrently in place to prevent such incidents.